

**Reorientation of TV Programmes for relaying to Punjab and Rajasthan**

988 SHRI BISHWANATH JHUNJHUNWAI A Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether Government have decided to re-orient the programmes being broadcast through TV so as to make them suitable for being relayed to Punjab

(b) if so whether there is any such proposal under consideration for catering to the needs to the people of Rajasthan which is also a border State and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) (a) No Sir the programme of Delhi TV station is not being re-oriented for relay to viewers in the Punjab. But a TV transmission station is being set up at Amritsar for serving the border areas of Punjab where a sizeable number of people were found to be viewing the programmes of Lahore TV station. Amritsar station will telecast pre-recorded programmes produced specifically for it

(b) No Sir

(c) Due to paucity of resources the establishment of TV stations in the country has had to be taken up in a phased programme. The establishment of a TV station in Rajasthan will be considered in a subsequent phase of TV development

**Reservation for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guards Department Delhi**

989 SHRI T SOHAN LAL Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No 3540 on the 30th June, 1971 regarding reservations for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guards Department Delhi and state

(a) whether the information has since been collected, and

(b) if not, the reasons for delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI T H MOHSIN) (a) and (b) The required information has since been received from the Delhi Administration and will be laid on the Table of the House shortly in fulfilment of the assurance given in reply to unstarred question No 3540 dated 30.6.71

**Reservations for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guards**

990 SHRI T SOHAN LAL Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No 3481 on 30th June 1971 regarding reservations for Scheduled Castes and Scheduled Tribes in Civil Defence and Home Guards and state

(i) whether the quota of the vacancies reserved for Scheduled Castes and Scheduled Tribes in the Delhi Home Guards and Civil Defence has since been completed and

(b) if not the steps taken to complete the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI T H MOHSIN) (i) No Sir

(b) The following steps have been and are being taken to complete the quota of vacancies reserved for Scheduled Castes and Scheduled Tribes in the Delhi Home Guards and Civil Defence Directorate -

(i) Employment Exchange is requested to sponsor names of the members of Scheduled Castes and Scheduled Tribes for the various category of jobs,

(ii) Simultaneously some Associations of Scheduled Castes and Scheduled Tribes are also requested to inform members of Scheduled Castes and Scheduled Tribes so that they could also apply for these posts,

(iii) The standards of recruitment are relaxed for the candidates belonging to Scheduled Castes and Scheduled Tribes,